


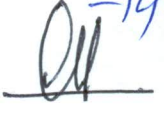
**BENCH-I****NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH**


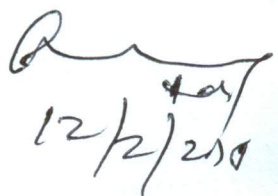
It is a part heard hence list it on 14/03/2018 before the  
 regular bench.

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Chotoo Sud -Versus- Bhagwan Finance Corporation (P) Ltd & Ors (Jinan K.R.) Member (J)		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- ① Prabhu + Suresh Advocate for Sharoo Sud 
- ② CHOTOO SUD CHOTOO SUD 

1. Shamak Mita } Advs.  
 2. Anka Basu } ~~Adv~~ for  
 3. S.N. Pandey } Sanjay Thengwala   
 4. Sutapa Roy Choudhury } Adv for the company 

**ORDER**

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld.  
 Counsel for the respondent company and the Ld. Counsel for  
 the Executor of Estate of Late Shri Amrit Lal Sud are present.

It is a part heard hence list it on 14/03/2018 before the regular bench.

Sd

(Jinan K.R.)  
Member (J)